Annexure-4

Name of the Corporate Debtor : TIRUMALLA OIL REFINERY PRIVATE LIMTED (under CIRP)

Date of commencement of CIRP: 06.08.2024

List of Creditors as on : 28.12.2024

Unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of Creditor	Details of claim		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verification	Details of Security Held	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1	CSB Bank Ltd	20.08.2024	33,94,29,994	33,94,29,994	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	-	N.A	N.A	-	N.A	-	-	-	N.A	N.A
2	Axis Bank Limited	20.08.2024	56,97,88,501	56,97,88,501	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	-	N.A	N.A	-	N.A	-	-	-	N.A	N.A
3	Mumbai District Central Co-Op Bank Limited	19.08.2024	26,53,33,290	26,53,33,290	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	-	N.A	N.A	-	N.A	-	-	-	N.A	N.A
	TOTAL		**1,17,45,51,785**	**1,17,45,51,785**	-	-	-	-	-	-	-	-	-	-	-